

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE

**RAJYA SABHA**  
**UNSTARRED QUESTION No.237**

**TO BE ANSWERED ON TUESDAY, FEBRUARY 04, 2025**  
**15 MAGHA, 1946 (SAKA)**

**“CONSTITUTION OF 8<sup>th</sup> CENTRAL PAY COMMISSION”**

**237: SHRI JAVED ALI KHAN:**  
**SHRI RAMJI LAL SUMAN:**

Will the Minister of **Finance** be pleased to state:

- (a) whether Union Cabinet has approved constitution of 8<sup>th</sup> Central Pay Commission (CPC) for Central Government employees and pensioners during January, 2025;
- (b) if so, the details thereof;
- (c) by when the Chairperson and Members of the 8<sup>th</sup> CPC would be appointed and by when notification for it's constitution would be issued; and
- (d) the timeline for 8<sup>th</sup> CPC for submission of it's report to the Government?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**(SHRI PANKAJ CHAUDHARY)**

- (a) & (b): The Government has approved constitution of the 8<sup>th</sup> Central Pay Commission.
- (c) & (d): Will be decided in due course.

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